

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.1330 of 2024

In the matter of:

Narender Sirohi

...Applicant

Versus

State of Haryana and others

...Respondent

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Date: 06.04.2026

**Filed
Through:**

R. Khurana

Rahul Khurana, Advocate
Counsel for Respondent No. 4
Mob No: 9811894060
E-mail: rkhuranalegal@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.1330 of 2024

In the matter of:

Narender Sirohi

...Applicant

Versus

State of Haryana and others

...Respondent

**Additional Affidavit of Karan Singh, Under-Secretary, Haryana
Water Resources Authority on behalf of Respondent No.4.**

I, Karan Singh, Under Secretary, Haryana Water Resources Authority, do hereby solemnly affirm and states as under: -

1. That the above-titled Original Application is presently pending for adjudication before this Hon'ble Tribunal and is fixed for hearing on 07.04.2026.
2. That, it is submitted that, the Haryana Water Resources Authority (HWRA) was impleaded as Respondent No. 4, pursuant to which notice was issued to HWRA vide order dated 04.12.2024. Upon receipt of the aforesaid order, directions were issued to the Deputy Commissioner, Faridabad, vide office letter Memo No. 20/HWRA/2024/3046 dated 27.12.2024, to conduct an inquiry against private respondents Nos. 08 to 44 (total 37 project proponents), as mentioned in the Original Application before the Hon'ble Tribunal. After following due procedure and on the basis of the inquiry and inspection reports, seven (07) units were accordingly sealed vide order dated 24.07.2025 passed by the Haryana Water Resources Authority. The details of the said units are as under: -

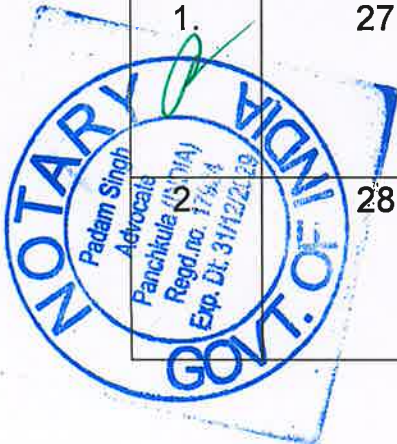


Sr. No.	Respondent No.	Project Proponent
1.	11	Prop. Wine Shop & Chaupal Tavern, By Pass Green Belt, Near Jajru Village–More, District Faridabad – 121004
2.	23	Prop. Wine Shop & Tavern, Sector-58, Near R.S.P.L., Faridabad – 121004
3.	24	Prop. Wine Shop & Tavern, Near Sohna Flyover, NH-19, Ballabgarh, Faridabad – 121004
4.	32	Prop. Discovery Wine & El Dorado, Sector-89, Near Piyush Heights, Faridabad – 121004
5.	34	Prop. Wine Shop & Royal Ahata, Sector-89, Faridabad – 121004
6.	35	Prop. Wine Shop & Tavern, Sector-37, Bypass Road, Near Shamshan Ghat, Faridabad – 121004
7.	38	Prop. Wine Shop & Tavern, NH-19, Badarpur Border, Faridabad – 121004.

Further, the Deputy Commissioner, Faridabad was directed to serve notice for personal hearing scheduled on 29.07.2025 at 10:30 AM in the office of the Haryana Water Resources Authority to remaining seven (07) units. This include units whose earlier notices were returned unserved by the postal authorities on account of “wrong address” or “addressee left without instruction” (04 units), as well as units found obtaining water supply through pipelines from nearby areas (03 units), as recorded in the inspection reports.

The details of the units are as under: -

Sr. No.	Respondent No.	Project Proponent	Remarks
1.	27	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector-80, Faridabad – 121004	Returned – Addressee left without instruction
	28	Prop. World of Finest Spirits, BPTP Chowk, Sector-81, Faridabad – 121004	Returned – Addressee left without instruction



3.	29	Prop. House of Spirit, in front of Vipul Plaza, Sector-81, Faridabad – 121004	Returned – Addressee left without instruction
4.	33	Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad – 121004	Returned – Addressee left without instruction
5.	17	Wine Shop and Khatri Café, front of SRS Mall, Sector-12, Faridabad	Inspected unit was found using water through a supply pipeline from a petrol pump
6.	39	Wine Shop, Surajkund Road, Chungi No. 3, Faridabad	Inspected unit was found using water through an underground pipeline from another location
7.	40	Tavern near MVN, Red Light, Gurugram Road, Faridabad	Inspected unit was found using water through a pipeline from another place

The copy of order dated 24.07.2025 passed by the Haryana Water Resources Authority is annexed as **Annexure R-4/1**. This factual position has already been submitted to this Hon'ble Tribunal by short reply by way of affidavit dated 28.07.2025 which was also taken on record by this Hon'ble Tribunal vide order dated 30.07.2025.

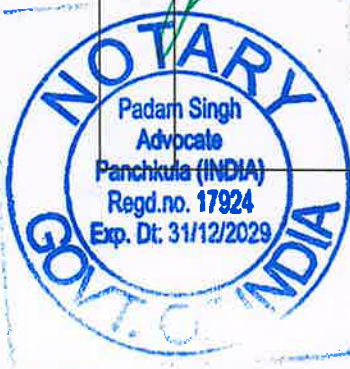
3. That further, as per the directions of HWRA issued vide order dated 24.07.2025, the Executive Engineer, Water Service Division-cum-Enforcement Officer, HWRA, Faridabad, has submitted a service report stating therein that the notices of personal hearing have been duly served upon the concerned project proponents. The copy of service report dated 29.07.2025 is annexed herewith as **Annexure R-4/2**.

4. That as per the service report submitted by the Enforcement Officer, the notices of personal hearing were duly served upon the said remaining seven

(07) project proponents. However, none of the said project proponents appeared before the Authority on the date fixed for personal hearing to explain their position regarding the use of illegal pipelines and illegal extraction of groundwater without obtaining the requisite permission/NOC from the Haryana Water Resources Authority (HWRA), nor was any communication received from them in this regard. Therefore, Authority vide order dated 12.08.2025 directed the Deputy Commissioner, Faridabad, to seal all groundwater extraction structures/bore-wells as well as the illegal pipeline structures installed in the premises of the aforesaid seven (07) project proponents and to submit a compliance report accordingly. The copy of order dated 12.08.2025 passed by the Haryana Water Resources Authority is annexed herewith as **Annexure R-4/3**.

5. That as per directions issued vide order dated 12.08.2025 passed by the Haryana Water Resources Authority, the Executive Engineer, Water Service Division-cum-Enforcement Officer, HWRA, has submitted a compliance report vide letter No.2375-79/3WP dated 11.09.2025 wherein status/sealing of illegal groundwater structures were mentioned. The details of the units are as under: -

Sr. No.	Respondent No.	Name of Project Proponent	Name of Sub-Division	Remarks
1.	27	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector-80, Faridabad – 121004 (<i>re-named as "Mahalaxmi World of Finest Spirit", in front of BPTP Discovery Park, Sector-80, Faridabad</i>)	Faridabad W.S. Sub-Division, Faridabad	Sealed on 11.09.2025 (Photographs attached)
2.	28	Prop. World of Finest Spirits, BPTP Chowk, Sector-81, Faridabad – 121004	Faridabad W.S. Sub-Division, Faridabad	Bore-well not found at site



3.	29	Prop. House of Spirit, in front of Vipul Plaza, Sector-81, Faridabad – 121004 (re-named as “ScotchTap Liquor English Wine Beer Shop”, in front of Vipul Plaza, Sector-81, Faridabad)	Faridabad W.S. Sub-Division, Faridabad	Sealed on 27.08.2025 (Photographs attached)
4.	33	Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad – 121004 (re-named as “House of Liquor”, SRS Chowk, Faridabad)	Faridabad W.S. Sub-Division, Faridabad	Bore-well not found at site
5.	17	Wine Shop and Khatri Café, front of SRS Mall, Sector-12, Faridabad	Faridabad W.S. Sub-Division, Faridabad	Bore-well not found at site
6.	39	Wine Shop, Surajkund Road, Chungi No. 3, Faridabad	Faridabad W.S. Sub-Division, Faridabad	Bore-well not found at site
7.	40	Tavern, near MVN Red Light, Gurugram Road, Faridabad	Faridabad W.S. Sub-Division, Faridabad	Bore-well not found at site

The copy of letter No.2375-79/3WP dated 11.09.2025 is annexed herewith as **Annexure R-4/4**.

In view of the foregoing, it is most respectfully submitted that HWRA has acted diligently, lawfully, and in good faith. This Hon'ble Tribunal may kindly be pleased to take on record the present report. Further, the deponent most respectfully craves leave to file a detailed reply, if and when the need arises.

06 APR 2026
Place:

Dated:

ATTESTED
PADAM SINGH
NOTARY PUBLIC,
PANCHKULA



Under Secretary
Deponent
Haryana Water Resources Authority,
Panchkula

VERIFICATION: -

Verified at _____ on this 6th day of April, 2026 that the contents of Para No.1 to 5 of the above report are true and correct to the best of my knowledge based upon the information derived from official record, which I believe to be true and correct. No material fact has been concealed therein.

Place:**Dated:**

06 APR 2026

**ATTESTED****PADAM SINGH
NOTARY PUBLIC,
PANCHKULA**


Under Section 20
Deponent
Haryana Water Resources Authority,
Panchkula



Annexure F-4/1

Through Email
Most urgent/Date bound

To

The Deputy Commissioner
Faridabad

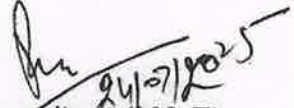
Memo No. SCN-OA/HWRA/2025/ 2542 Dated: 24-07-2025

Subject: Regarding Order dated 24.07.2025 passed by the Haryana Water Resources Authority for compliance.

Kindly refer to the subject cited above.

I am directed to send a copy of order dated 24.07.2025 passed by the Authority of Haryana Water Resources Authority in the case of OA No. 1330 of 2024 titled as Narender Sirohi Vs State of Haryana & Ors. pending before the Hon'ble National Green Tribunal (NGT), New Delhi for compliance.

Encls. As above.


Consultant (M&E)
for Chairperson, HWRA, Panchkula.

Copy to:-

PS to Chairperson, HWRA for kind information of W/ Chairperson, HWRA.


Under Secretary
Haryana Water Resources Authority,
Panchkula



ORDER

The present order is being issued in compliance of the orders dated 04.12.20224 passed by the Hon'ble National Green Tribunal (NGT) in Original Application No.1330 of 2024 titled as "Narender Sirohi Vs. State of Haryana & Ors."

In the aforesaid case, the Haryana Water Resources Authority (HWRA) has been impleaded as Respondent No.4, wherein a notice was issued to the HWRA vide Order dated 04.12.2024.

Upon receiving the aforesaid order, the directions were issued to the Deputy Commissioner, Faridabad vide this office letter Memo No.20/HWRA/2024/3046 dated 27.12.2024 to get an enquiry conducted against the respondent Nos.08 to 44 (37 nos. project proponents), as mentioned in the complaint made before Hon'ble Tribunal.

Accordingly, Deputy Commissioner, Faridabad has submitted a report vide letter Memo No.LFA/G-I/9969/2025 dated 23.06.2025 along with inspection reports wherein 11 nos. project proponents were found indulged in illegal groundwater extraction structure(s) and 03 nos. project proponents were found using water-pipeline supplies from nearby areas/structures.

On the basis of the aforementioned Inspection Reports, 11 units were called before the Authority on 16.07.2025 at 11:00 AM in the office of Haryana Water Resources Authority, Sector-06, Panchkula. But no one was present before the Authority to explain their position regarding illegal extraction of groundwater without permission/NOC from Haryana Water Resources Authority. The details are as under: -

Sr. No.	Project Proponents
1.	Prop. Wine Shop & Chaupal Tavern By Pass Green Belt, Near Jajru Village – More, District Faridabad – 121004
2.	Prop. Wine Shop & Tavern, Sector-58, Near R.S.P.L. Faridabad -121004
3.	Prop. Wine Shop & Tavern, Near Sohna flyover, NH-19, Ballabgarh, Faridabad – 121004
4.	Prop. Discovery Wine & El Dorado, Sector-89, near Piyush Heights, Faridabad – 121004
5.	Prop. Wine Shop & Royal Ahata, Sector-89, Faridabad -121004
6.	Prop. Wine Shop & Tavern, Sector-37, Bypass road, near Samshan Ghaat, Faridabad – 121004
7.	Prop. Wine Shop & Tavern, NH-19, Badarpur boarder, Faridabad – 121004.
8.	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector-80, Faridabad – 121004,



9.	Prop. World of Finest Spirits, BTP Chowk, Sector-81, Faridabad – 121004.
10.	Prop. House of Spirit, in front of Vipul Plaza, Sector-81, Faridabad – 121004
11.	Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad -121004.

It is also pertinent to mention here that notices to 04 units were issued but were returned back by the postal authorities with the remarks i.e. "Returned Addressee left without instruction" and the details of the same are as under: -

Sr.No.	Project Proponents	Remarks
1.	Prop. G-Town Wines, in front of BTP Discovery Park, Sector-80, Faridabad – 121004,	Returned Addressee left without instruction
2.	Prop. World of Finest Spirits, BTP Chowk, Sector-81, Faridabad – 121004.	Returned Addressee left without instruction
3.	Prop. House of Spirit, in front of Vipul Plaza, Sector-81, Faridabad – 121004	Returned Addressee left without instruction
4.	Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad -121004.	Returned Addressee left without instruction

The following project proponents were found having water supply through pipelines from nearby areas as per inspection report.

1.	Wine shop and Khatri Café, front of SRS Mall, Sector-12 Faridabad.	Inspected unit it uses water through supply pipeline from petrol pump
2.	Wine Shop Surajkund, road Chungi No.3 Faridabad	Inspected unit it uses water through another place using underground pipeline.
3.	Tavern near MVN, red light, Gurugram road, Faridabad.	Inspected unit uses water through pipeline from another place.

In view of the above, the Deputy Commissioner, Faridabad is requested to serve notice of personal hearing (**copy attached**) to the above mentioned project proponents, some of whom have had their notices returned for want of address or "left without direction to addressee" by the postal authority and those who are having water supply through pipelines from nearby areas, as mentioned in the inspection report. The above project proponents be directed to be appeared before the Authority for personal hearing on **29.07.2025 at 10:30 AM in the office room of Haryana Water Resources Authority** and compliance report may be submitted accordingly.

k.



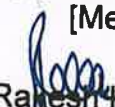


In addition to above, the Deputy Commissioner, Faridabad is also directed to seal all the groundwater extraction structures/bore-wells installed in the premises of the 07 Nos. of project proponent. The details of project proponents are as under: -

Sr. No.	Project Proponents
1.	Prop. Wine Shop & Chaupal Tavern By Pass Green Belt, Near Jajru Village – More, District Faridabad – 121004
2.	Prop. Wine Shop & Tavern, Sector-58, Near R.S.P.L. Faridabad -121004
3.	Prop. Wine Shop & Tavern, Near Sohna flyover, NH-19, Ballabgarh, Faridabad – 121004
4.	Prop. Discovery Wine & El Dorado, Sector-89, near Piyush Heights, Faridabad – 121004
5.	Prop. Wine Shop & Royal Ahata, Sector-89, Faridabad -121004
6.	Prop. Wine Shop & Tavern, Sector-37, Bypass road, near Samshan Ghaat, Faridabad – 121004
7.	Prop. Wine Shop & Tavern, NH-19, Badarpur boarder, Faridabad – 121004.

Copy of this order be also uploaded on the website of Haryana Water Resources Authority.

Dated:24.07.2025


Keshni Anand Arora
[Chairperson]

Sanjay Marwaha
[Member]

Rakesh Kumar
[Member]


Under Secretary
Haryana Water Resources Authority,
Panchkula



Dated 29/07/2025

Annexure - R-4/2

No. 2086-89 /3WP

To
 The Chairperson,
 Haryana Water Resources Authority (HWRA)
 3rd Floor, Rear Building, HSVP
 Sector-6, Panchkula - 134101

Sub: Regarding Order dated 24.07.2025 passed by the Haryana Water Resources Authority for compliance.
 Ref: Your good office letter no. SCN-OA/HWRA/2025/2542 dated 24.07.2025

With reference to the above-mentioned subject and orders passed by the Hon'ble Chairperson, Haryana Water Resources Authority, it is submitted that necessary action is being initiated in compliance with the directions contained in the HWRA's communication dated 24.07.2025 in OA No. 1330 of 2024.

In accordance with the directions received from the Deputy Commissioner, Faridabad vide letter under reference, notices of personal hearing have been duly served by hand to all the concerned project proponents listed in the order as given below :

Sr.No.	Name of Project Proponent	Remarks
1	Wine Shop and Khatri Café, Front of SRS Mall, Sector-12, Faridabad	Notice served by Hand
2	Wine Shop, Surajkund road, chungli no.3, Faridabad	Notice served by Hand
3	Tavern near MVN, red light, Gurugram road, Faridabad	Notice served by Hand
4	Prop. World of Finest Spirits, BPTP Chowk, Sector- 81, Faridabad -121004	Notice served by Hand
5	Prop. House of Spirit, in front of Vipul Plaza Sector- 81, Faridabad -121004	Re-named as "Scotch Liquor English Wine Beer Shop, in front of Vipul Plaza Sector- 81, Faridabad -121004" and Notice served by Hand
6	Prop. Balli Wala, SRS Chowk, Sector-87, Faridabad - 121004	Re-named as "House of Liquor, SRS Chowk" and Notice served by Hand
7	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector- 80, Faridabad -121004	Re-named as "Mahalaxmi World of Finest Spirit, in front of BPTP Discovery Park, Sector- 80, Faridabad - 121004" and Notice served by Hand

Furthermore, the process of sealing of all illegal groundwater extraction structures/bore-wells found operational within the premises of the mentioned establishments is under progress as per the mandate of the HWRA Act, 2020.

Your kind perusal of the matter is solicited, and any further instructions in this regard shall be complied with promptly.

Executive Engineer,
 Faridabad W.S. Division,
 Faridabad.

- CC: 1. Worthy DC/Faridabad for information, please. This is w.r.t your good office letter no. LPA/10362/G-1/2025 dated 24.07.2025
 2. SDO/ Faridabad and Harchandpur for immediate necessary compliance as discussed.

Under Secretary
 Haryana Water Resources Authority,
 Panchkula

Scanned with CamScanner

Notice served by Hand

30/7/2025
 C.E.O
 A.D.A



ORDER

The present order is being issued in compliance of the orders dated 04.12.20224 passed by the Hon'ble National Green Tribunal (NGT) in Original Application No.1330 of 2024 titled as "Narender Sirohi Vs. State of Haryana & Ors."

In the aforesaid case, the Haryana Water Resources Authority (HWRA) has been impleaded as Respondent No.4, wherein a notice was issued to the HWRA vide Order dated 04.12.2024.


Upon receiving the aforesaid order, the directions were issued to the Deputy Commissioner, Faridabad vide this office letter Memo No.20/HWRA/2024/3046 dated 27.12.2024 to get an enquiry conducted against the respondent Nos.08 to 44 (37 nos. project proponents), as mentioned in the complaint made before Hon'ble Tribunal.

Accordingly, Deputy Commissioner, Faridabad has submitted a report vide letter Memo No.LFA/G-I/9969/2025 dated 23.06.2025 along with inspection reports wherein 11 nos. project proponents were found indulged in illegal groundwater extraction structure(s) and 03 nos. project proponents were found using water-pipeline supplies from nearby areas/structures.

On the basis of the aforementioned Inspection Reports, the Haryana Water Resources Authority vide its order dated 24.07.2025 has issued direction to the Deputy Commissioner, Faridabad to seal all the groundwater extraction structures/bore-wells installed in the premises of the 07 Nos. of project proponent and also directed to serve the notice of personal hearing **on 29.07.2025 at 10:30 AM** to the project proponents (07 Nos.), some of whom have had their notices returned for want of address or "left without direction to addressee" by the postal authority and those who are having water supply through pipelines from nearby areas, as mentioned in the inspection report.

In compliance of order dated 24.07.2025, the Deputy Commissioner, Faridabad has submitted a compliance report wherein it is mentioned that the notice of personal hearing has been handed over to the project proponents by the Enforcement Officer. The details of the project proponents are as under: -

Sr.No.	Project Proponents	Remarks
1.	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector-80, Faridabad – 121004.	Re-named as "Mahalaxmi World of Finest Spirit in front of BPTP Discovery Park, Sector-80, Faridabad-121004" and Notice served by Hand.
2.	Prop. World of Finest Spirits, BPTP Chowk, Sector-81, Faridabad – 121004.	Notice served by Hand


Under Secretary
Haryana Water Resources Authority,
Panchkula



3.	Prop. House of Spirit, in front of Vipul Plaza, Sector-81, Faridabad - 121004	Re-named as "Scotch Liquor English Wine Beer Shop, in front of Vipul Plaza Sector-81, Faridabad-121004" and Notice served by Hand.
4.	Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad -121004.	Re-named as "House of Liquor, SRS Chowk" and Notice served by Hand.
5.	Wine shop and Khatri Café, front of SRS Mall, Sector-12 Faridabad.	Notice served by Hand
6.	Wine Shop Surajkund, road Chungi No.3 Faridabad	Notice served by Hand
7.	Tavern near MVN, red light, Gurugram road, Faridabad.	Notice served by Hand

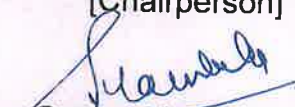
Hence, as per the report submitted by the Enforcement Officer, the notices of personal hearing were already handed over to these 07 project proponents. Neither they were present before the Authority to explain their position regarding illegal pipelines and illegal extraction of groundwater without permission/NOC from Haryana Water Resources Authority (HWRA) nor any communication received from these project proponents.

Therefore, the Deputy Commissioner, Faridabad is hereby directed to seal all the groundwater extraction structures/bore-wells and illegal pipeline structure installed in the premises of the aforementioned 07 Nos. of project proponent and compliance report be submitted accordingly.

Dated: 12/87.


Under Secretary
Haryana Water Resources Authority,
Panchkula


Keshni Anand Arora
[Chairperson]


Sanjay Marwaha
[Member]


Rakesh Kumar
[Member]



247
IRRIGATION & WATER RESOURCES DEPARTMENT, HARYANA
Executive Engineer, Faridabad Water Service Division,
Canal Colony, Sector-16A, Faridabad
Phone : 0129-2288504 E-Mail : xen-wsfbd.irr@gov.in



No. 2375-79 /3WP

Dated: 11/09/2025

To

The Chairperson
Haryana Water Resources Authority (HWRA)
Sector- 6, Panchkula – 134109

Sub: Regarding order dated 12.08.2025 passed by the Haryana Water Resources Authority for compliance.

Ref: Your esteemed office order dated 12.08.2025

With reference to the above-cited orders, it is respectfully submitted that action has been taken in compliance with the directions issued by the Haryana Water Resources Authority (HWRA) order dated 12.08.2025 regarding case of OA No. 1330 of 2024 titled as Narender Sirohi Vs State of Haryana & Ors. Pending before the Hon'ble NGT, New Delhi for compliance.

As per the directions, the sealing of groundwater extraction structures/bore-wells installed in the premises of the below mentioned project proponents has been duly carried out:

Details of Project Proponent (as per HWRA Order dated 12.08.2025):

Sr. No.	Name of Project Proponent	Name of Sub-Division	Remarks
1	Prop. G-Town Wines, in front of BPTP Discovery Park, Sector- 80, Faridabad - 121004 (Re-named as "Mahalaxmi World of Finest Spirit, in front of BPTP Discovery Park, Sector- 80, Faridabad")	Faridabad W.S. Sub Division, Faridabad	Sealed on Dated 11.09.2025 (Photographs Attached)
2	Prop. World of Finest Spirits, BPTP Chowk, Sector- 81, Faridabad -121004	Faridabad W.S. Sub Division, Faridabad	Borewell Not found at Site
3	Prop. House of Spirit, in front of Vipul Plaza Sector- 81, Faridabad -121004 (Re-named as "ScotchTap Liquor English Wine Beer Shop, in front of Vipul Plaza Sector- 81, Faridabad")	Faridabad W.S. Sub Division, Faridabad	Sealed on Dated 27.08.2025 (Photographs Attached)
4	Prop. Batli Wala, SRS Chowk, Sector- 87, Faridabad – 121004 (Re-named as "House of Liquor, SRS Chowk, Faridabad")	Faridabad W.S. Sub Division, Faridabad	Borewell Not found at Site

Under Secretary
Haryana Water Resources Authority,
Panchkula



1. Prop. G-Town Wines, in front of BPTP Discovery Park, Sector- 80, Faridabad -121004 (Re-named as "Mahalaxmi World of Finest Spirit, in front of BPTP Discovery Park, Sector- 80, Faridabad -121004")

Borewell Sealed on Dated 11.09.2025



2. Prop. World of Finest Spirits, BPTP Chowk, Sector- 81, Faridabad -121004

Borewell Not found at Site

k.



IRRIGATION & WATER RESOURCES DEPARTMENT, HARYANA
Executive Engineer, Faridabad Water Service Division,
Canal Colony, Sector-16A, Faridabad
Phone : 0129-2288504 E-Mail : xen-wsfd.irr@gov.in



- 3. Prop. House of Spirit, in front of Vipul Plaza Sector- 81, Faridabad -121004 (Re-named as "ScotchTap Liquor English Wine Beer Shop, in front of Vipul Plaza Sector- 81, Faridabad -121004")**

Borewell Sealed on Dated 27.08.2025



- 4. Prop. Batli Wala, SRS Chowk, Sector-87, Faridabad – 121004 (Re-named as "House of Liquor, SRS Chowk, Faridabad")**

Borewell Not found at Site



5. Wine Shop and Khatri Café, Front of SRS Mall, Sector-12, Faridabad

Borewell Not found at Site

6. Wine Shop, Surajkund road, chungi no.3, Faridabad

Borewell Not found at Site

7. Tavern near MVN, red light, Gurugram road, Faridabad

Borewell Not found at Site

-----End of Report -----

k.



सिंचाई एवं जल संसाधन विभाग
हरियाणा

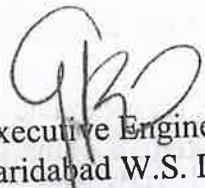
IRRIGATION & WATER RESOURCES DEPARTMENT, HARYANA
Executive Engineer, Faridabad Water Service Division,
Canal Colony, Sector-16A, Faridabad
Phone : 0129-2288504 E-Mail : xen-wsfd.irr@gov.in



5	Wine Shop and Khatri Café, Front of SRS Mall, Sector-12, Faridabad	Faridabad W.S. Sub Division, Faridabad	Borewell Not found at Site
6	Wine Shop, Surajkund road, chungi no.3, Faridabad	Faridabad W.S. Sub Division, Faridabad	Borewell Not found at Site
7	Tavern near MVN, red light, Gurugram road, Faridabad	Faridabad W.S. Sub Division, Faridabad	Borewell Not found at Site

Your kind perusal of the matter is solicited, and any further instructions in this regard shall be complied with promptly.

DA/As Above


Executive Engineer,
Faridabad W.S. Division,
Faridabad.

- CC: 1. Worthy DC/Faridabad for information, please. This is w.r.t your good office memo no. LFA/10678/G-1/2025 dated 21.08.2025
2. DTP (Enforcement) , Faridabad for information and necessary action.
3. R.O. HSPCB, Faridabad for information and necessary action.
4. SDO/ Faridabad for information and n.a w.r.t your letter no. 757/5E dated 11.09.2025


Under Secretary
Haryana Water Resources Authority,
Panchkula